

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 84 OF 2016 &  
IA NO. 203 OF 2016**

**Dated: 30<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Ravikiran Power Projects Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Gulbarga Electricity Supply Co. Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. Shailesh Madiyal  
Ms. Rachita  
Ms. Rachitha

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1 to 4

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **18.07.2017.**

**(I. J. Kapoor)**  
**Technical Member**  
*ts/kt*

**(Justice Ranjana P. Desai)**  
**Chairperson**